

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 115
CP (CAA) No. 4/CB/2024

Proceedings under Section 230-232 Companies Act

IN THE MATTER OF:

ABIS Hatchery Pvt. Ltd.
AND
ABIS Agrotech Pvt. Ltd.

.....Applicant

Order delivered on 01/07/2024

Coram:

Shri H.V. Subba Rao, Hon'ble Member(J)
Shri Balraj Joshi, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. N. Gurumurthy, FCA

For the Respondent

:

ORDER

Learned authorised representative FCA N. Gurumurthy appeared for the petitioner.

List the matter on 19.07.2024.

Sd

Balraj Joshi
Member (Technical)

Sd

H.V. Subba Rao
Member (Judicial)